

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3185

ANSWERED ON:15.03.2011

SETTING UP OF MEGA FOOD PARKS

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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to set up five additional Mega Food Parks in the second phase under the Scheme for Infrastructure Development;
- (b) if so, the details thereof, State-wise;
- (c) the details of the criteria fixed for selection of locations for setting up of these Parks;
- (d) the details of the allocation made/ likely to be made for setting up of these Parks State wise;
- (e) the details of the benefits likely to accrue to the farmers in this regard;
- (f) the details of the proposals received from various State Governments including Punjab for setting up of these Parks, State-wise; and
- (g) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT)

- (a): Government has approved establishment of 5 new Mega Food Parks in the second phase under the Scheme for Infrastructure Development, in addition to 10 on-going project approved in the 1st phase.
- (b): For the 5 newly approved Mega Food Parks, Expression of Interest (EoI) have been called for from 10 States, viz., Madhya Pradesh, Gujarat, Haryana, Bihar, Orissa, Rajasthan, Jammu & Kashmir, Kerala, Chhattisgarh & Tripura. In response, 40 proposals have been received from these States. A list of 40 proposals received is enclosed at Annexure.
- (c): A detailed procedure has been laid down for evaluation and selection of most suitable proposal for setting up of Mega Food Park project. Scheme guideline is available in Ministry's website www.mofpi.nic.in.
- (d): These proposals are under appraisal by a multi skilled professional agency who has been appointed as Program Management Agency (PMA). As per the laid down procedure, the inter se merit of these proposals are required to be evaluated by a Technical Committee (TC). On the recommendation of TC, Inter-Ministerial Approval Committee selects most suitable proposal for granting "in-principle" approval.
- (e): The project aims at enhancing farmers income significantly. Each Mega Food Park is expected to benefit 6000 farmers/ producers directly and 25000-30000 farmers indirectly.
- (f) & (g): A list of proposals received in response to Expression of Interest called for by the Ministry is already placed at Annexure. Prescribed procedure for selection of suitable applicant has already been initiated.